

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(Criminal) No.143/2015

MEENAKSHI KUMARI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH THROUGH ITS PRINCIPAL
SECRETARY (HOME) & ORS.

Respondent(s)

(FOR [DIRECTION] ON IA 15636/2015 and IA No.87240/2017-
CLARIFICATION/DIRECTION, IA No.87243/2017-EXEMPTION FROM FILING
O.T., IA No. 87240/2017 - CLARIFICATION/DIRECTION, IA No.
15636/2015 - DIRECTION and IA No. 87243/2017 - EXEMPTION FROM
FILING O.T.)

Date : 01-07-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Mr. Vivek Singh, AOR
Mr. Swastik Dalai, Adv.

For Respondent(s)

Ms. Aishwarya Bhati, AAG,UP
Mr. Sarvesh Singh Baghel, AOR
Mr. Aviral Saxena, Adv.

Ms. Kamakshi S. Mehlwal, AOR

Ms. Sonia Mathur, Sr. Adv.
Mr. Rajnish Prasad, Adv.
Mr. Jitendra Kumar Tripathi, Adv.
Mr. A.K. Sharma, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mr. Mohan Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter before an appropriate Bench.

(VISHAL ANAND)
COURT MASTER (SH)(RAJ RANI NEGI)
ASSISTANT REGISTRAR